

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2986**  
ANSWERED ON-26/03/2025

**GREENFIELD HIGHWAY BETWEEN KOZHIKODE AND PALAKKAD**

2986. SHRI ABDUL WAHAB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the progress made in greenfield highway between Kozhikode and Palakkad;
- (b) whether it is a fact that certain land owners have not received adequate compensation for their land;
- (c) if so, the details thereof and if not, the reason therefor;
- (d) whether there has been any petition filed against this project by landowners;
- (e) if so, the details thereof; and
- (f) by when Government is planning to complete this project?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (f) For development of greenfield Highway between Kozhikode and Palakkad, the Detailed Project Report (DPR) has been prepared.

(b) and (c) The compensation is in accordance with National Highway Act, 1956 and various clauses of Right to Fair compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act 2013, as made applicable, to be paid after approval of the project by the Competent Authority.

(d) and (e) Arbitration proceedings have been initiated by certain landowners seeking enhancement of compensation.

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